

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

WRIT PETITION (CRL.) NO(s). 147 OF 2006 (FOR PREL.HEARING)

RAJ KUMAR SINGH

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(With appln(s) for exemption from filing O.T.)

Date: 30/06/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE AR. LAKSHMANAN

HON'BLE MR. JUSTICE ALTAMAS KABIR

(VACATION BENCH)

For Petitioner(s)

Mr. Ashok Kumar Sharma, Adv.

Mr. Sanjay Mishra, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Issue notice returnable within four weeks.

Dasti, in addition, is permitted.

(Satish K. Yadav)

Court Master

(Phoolan Wati Arora)

Court Master

